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THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU); Madam I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956; —
 - I (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroiiler and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation.

[Plated in Library. See No. LT-186/ 89 for (a.) and (b)].

- II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-187/89 for (a) and
- III (a) Sixth Annual Report and Ac counts of the Spices Trading Cor poration Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT—188]89 for (a) ana (b)]
 - IV (a) Annual Report and Accounts of the Cashew Corporation of Tndia Cochin, for the year 1988-89, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT—184/89 for (a) and (b)]

on the Table

- V(a) Twenty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited. New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-185/89 for (a) and (b)].

- VI (a) Twenty-sixth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-15/89 for (a) and (b)]
- Report and Accounts (1988-89) of the Marine Products Export Deve lopment Authority, Cochin and rela.. ted papers
- II. Report and Accounts (1987 88 and 1988-89) of the Spices Board, Cochin and related papers
- III. Report and Accounts (1988-89) of the Indian Institute of Packaging, Bombay and related papers
- IV. Report and Accounts (1988-89) of the Rubber Board, Kottayam and related
- V. Report and Accounts (1988-89) of the Coffee Board, Bangalore and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy each On English and Hindi) of the follow-ing papers under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972: —

(!) Seventeenth Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1988-89. 189

(ii) Annual Accounts of the Marine Products
Export Development Authority Cochin, for
the year 1988-89 and the Audit Report
thereon, (iii) Review by Government on

working of the Authority. [Placed in Library. *See* No. LT— 189/89 for (i) to (iii)]

- II. A copy each (in English and Hindi) of the following papers: —
- (i) (a) Annual Accounts of the Spices Board, Cochin, for the year 1987-88 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned above, Placed in Library. See No. LT— 200/89 for (a) and (b)]
 - (ii) (a) Annual Report of the Spices Board, Cochin, for the year 1988-89.
 - (b) Review by Government on the working of the Board.
 - (c) Annual Accounts of the Spices Board, Cochin, for the year 1988-89 and the Audit Report thereon.

[Placed in Library. See No. LT— 197/89 for (i) and (ii)]

- III (a) Annual Report and Account_s of the Indian Institute of Packaging, Bombay, for the year, 1988-89, together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Institute. [Placed in Library. *See* No. LT—191; 89 for (a) and (b)]
 - IV (a) Annual Report of the Rubber Board, Kottayam, for the year 1988-89
- (b) Annual Accounts of the Rubber Board, Kottayam, for the year 1988-89 and the Audit Report thereon, (o) Review by Government on the working of the Board. [Placed in Library. See No. LT—193/89 for (a) to (c)], V (a) Forty-ninth Annual Report of the Coffee Board, Bangalore, for the year 1988-80
 - (b) Annual Accounts of the Coffee Board, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts.

- (c) Review by Government on the working of the Board. [Placed in Library. See No. LT—■ 192/89 for (a) to (c)]
- I. Report and Accounts (1988-89) of Cashew Export Promotion Council of India, Cochin and related papers
- II. Report (1988-89) of the Export Inspection CounciljExport Inspection Agencies, New Delhi and related papers
- III. Report and Accounts (1988-89) of the Trade Development Authority, New Delhi and related papers.
- IV. Report and Accounts (1988-89) of the Shellac Export Promotion Council,

Calcutta and related papers

V. Report and Accounts (1988-89) of the Engineering Export promotion Council, Calcutta and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy of each (in English and Hindi) of the following papers:

- I (a) Annual Report and Accounts of the Cashew Export Promotion Coun cil of India, Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—196/89 for (a) and (b)]
 - II (a) Annual Report of the Export Inspection Council Export Inspection Agencies, New Delhi, for the year 1988-89.
- (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—194/89 for (a) and. (b)]
 - III (a) Ninteenth Annual Report and Accounts of the Trade Development Authority, New Delhi, for the year 1988-89, together with the Audiors' report on the Accounts.
- (b) Review by Government on the working of the Authority. [Placed in Library. *See* No. LT—195/89 for (a) and (b)]